NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/548/ (IB)/2017

NAME OF THE PETITIONER(S)

: NITHESA TRADERS

NAME OF THE RESPONDENT(S)

: NAACHIAR PAPER BOARDS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Preettin S. Jasu Coursel for Pete

ORDER

Counsel for petitioner present and filed a memo suggesting the name of the IRP. Heard. Order is reserved.

-50 -S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)

bc